



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMETARY AFFAIRS
(Power Section) Civil Secretariat
Srinagar/Jammu.

Notification
Jammu, the 11th March, 2019

SRO 169 :- In exercise of powers conferred by sub section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint following officers to be the Executive Magistrate of the first class who shall exercise all the powers of an Executive Magistrate of the first class within their respective territorial jurisdictions of District Kishtwar.

S.No.	Name of the Officer	Designation and Place of Posting
01.	Er. Nayiem Iqbal Sheikh (Jr. KAS)	Tehsildar, Nagseni
02	Mohd Younus Zargar	Tehsildar, Dachhan
03	Mr. Paromod Kumar	Tehsildar, Kishtwar

Sd/-
(Achal Sethi)
Secretary to Government.

No:- LD(P)2007/1-Kishtwar

Dated:- 11 - 03 - 2019

Copy to the:-

1. Commissioner Secretary to Government, Revenue Department.
2. Divisional Commissioner, Jammu.
3. District Magistrate, Kishtwar. This is with reference to his letter No. 1907-11/DM/K dated 01-03-2019.
4. General Manager, Government Press, Jammu for publication in an extra Ordinary issue of the Government Gazette.
5. Concerned Officers.
6. SRO Section, department of Law, Justice and P.A.(w.7.S.C).


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Khursheed Ahmad Bhat
Deputy Legal Remembrancer